

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:4515
ANSWERED ON:22.04.2010
DEMANDS OF SMALL AND MEDIUM SCALE PHARMA COMPANIES
Mahant Dr. Charan Das

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether small and medium scale pharma companies have brought to the notice of the Government their demands;
- (b) if so, the details of the demands raised during the last three years;
- (c) the reasons for delay in addressing these demands; and
- (d) the efforts being made by the Government to consider these demands and safeguard the interests of small and medium scale pharma companies?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a) & (b): The small and medium scale pharma companies and their associations send their representation to the Government from time to time. Some of main issues highlighted in their representation relate to removal of the criteria for participation in the tenders based on ORG ranking and turn over clause imposed under the procurement policy of various Government department /organizations, providing for financial assistance to SSI units in implementation of Schedule `M` and Good Laboratories Practice requirement etc.

(c) & (d): The Department of Pharmaceuticals and Ministry of MSME are coordinating their efforts for assisting medium and small pharma units. The Department of Pharmaceuticals, in collaboration with the Development Commissioner, MSME of the Ministry of Micro, Small & Medium Enterprises(MSME) introduced a Capital Subsidy Scheme for Financial Assistance to pharma SSI units for upgradation and compliance of schedule `M` standards as per the Drugs and Cosmetics Rules 1945 of the Drugs and Cosmetics Act 1940. Under this scheme, 15% capital subsidy is provided up to a loan of Rs. 1.0 crore as per the guideline of the scheme. Further several awareness workshops were organized to help them understand requirement for technical upgradation and to make them schedule `M` compliant. Ministry of MSME is implementing the ISO-9000/ISO14001//HACCP Certification Reimbursement Scheme. Under this scheme reimbursement of charges for acquiring ISO-9Q00/ISO14001//HACCP certification to the extent of 75% of the cost subject to a maximum amount of Rs. 75000/- is provided. The Government has launched various scheme under National Manufacturing Competitive Programme (NMCP) to support for MSMEs including Drugs & Pharmaceuticals Industries to enhancing their productivity and competitiveness.

Department of Pharmaceuticals has recently requested Government of Haryana to safeguard the common interest of SSI units for removing restriction turnover clause while inviting tender for procurement of Medicines for Government Supply.